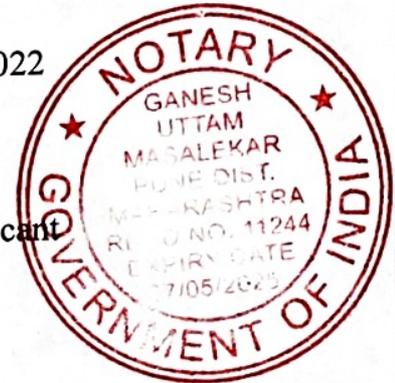


BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH AT PUNE

Original Application- 110/2022

Nagesh Dhamale

...Applicant



Versus

Environment Department, Maharashtra
& ors

...Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT NO 6
PIMPRI CHINCHWAD MUNICIPAL CORPORATION**

I, Mr Sunil Anshiram Bhagwani Aged about 55 years working as an Executive Engineer in Pimpri Chinchwad Municipal Corporation having office at PCMC Building, Mumbai- Pune Road, Pimpri, Pune 411018.

- 1) I say that I am working as an Executive Engineer of Pimpri Chinchwad Municipal Corporation and I am aware of the facts of the present Original Application and hence I am competent to swear the present Affidavit in Reply.
- 2) At the outset the all the contents of the present Original Application are denied save to the extent specifically admitted by me herein, nothing herein may be deemed to be admitted for lack of a specific traverse.
- 3) The Project Proponent obtained the Commencement Certificate from the Answering Respondent on 04.07.2013 further the Project Proponent was granted a revised Commencement Certificate on 30.05.2014 and the final revised commencement Certificate was granted on 31.12.2014 The Commencement Certificates are already on record before this Hon'ble Tribunal, hence the same are not being annexed again along with this Reply.

- 4) Further the onus to obtain the Environmental Clearance was upon the project proponent and the same was a condition in the Commencement Certificate granted to the Project Proponent. The project proponent has also given an Indemnity bond dated 25.11.2014 stating that he will start the construction only after obtaining E.C. and that the Pimpri Chinchwad Municipal Corporation shall not be liable in case he fails to do so. Copy of the Indemnity Bond dated 25.11.2014 is hereto Annexed and marked as **Annexure R-1**.
- 5) The present project has not been issued any Completion Certificate since the Environment Clearance was not obtained.
- 6) There are no prayers made against the Answering Respondent and hence the above Original Application may be decided accordingly.

S. Shankar

Advocate for Respondent No 6

[Signature]

Respondent No 6

Verification

I, Mr Sunil Anshiram Bhagwani do hereby verify the contents of the above Paragraphs which are true to my own knowledge and /or are in the nature of legal submissions which I believe to be true and no material has been suppressed herewith.

BEFORE ME



GANESH UTTAM MASALEKAR
NOTARY
GOVERNMENT OF INDIA
PUNE DISTRICT, MAHARASHTRA.
REGD. NO: 11244

Respondent No 6

[Signature]
Executive Engineer

Building Permission and unauthorised Building
Construction Control Department
Pimpri Chinchwad Municipal Corporation
Pimpri - 411 018.

NOTED AND REGISTERED
AT SR. NO. 2
DATE 05 FEB 2024

Solemnly Affirmed
At Pimpri, Pune
Dated 05.02.20224





LM 75987

महाराष्ट्र MAHARASHTRA

2014

It is compulsory the reason for which who has purchased stamp should be used by him for that reason only within 6 Months from the date of Purchase.

Reg. Serial No. 14489 Date 5 NOV 2014

Amount Rs. 100 x 2 = 200/-

Nature of document BOND

Whether it is to be registered? Yes / No.

Property Description in brief.

Stamp Purchaser's Name Ananda E. Mankar

Address Kaspte wasti Wakad Pune

Name of the other Party Asrani Constructions

Through Name Datta Kamble

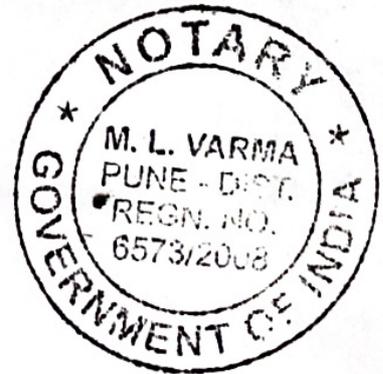
Address Pimple Saudagar Pune-27

Stamp Purchaser's Sign [Signature]



Sign: [Signature] D. G. WANWARI, Lic.No.: 220106 (Stamp Vendor) B-Block, 29/10, Pimpri, Pune-411 01

To,
The Municipal Commissioner,
Pimpri Chinchwad Municipal Corporation,
Pimpri, Pune-18





महाराष्ट्र MAHARASHTRA

2014

LM 75987

It is compulsory the reason for which who has purchased stamp should be used by him for that reason only within 6 Months from the date of Purchase.

Reg. Serial No. 14489 Date 25 NOV 2014

Amount Rs. 100 x 2 = 200/-

Nature of document BOND

Whether it is to be registered? Yes / No

Property Description in brief

Stamp Purchaser's Name Aranda E. Mankar

Address Kasbate wasti wakad pune

Name of the other Party Aswani constructions

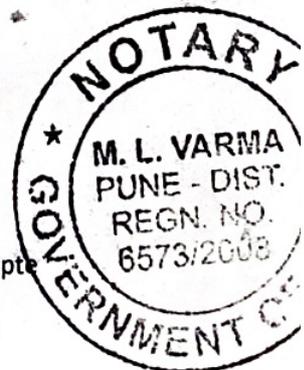
If through Name Datta Kamble

Address Pimple Saudagar pune-27

Stamp Purchaser's Sign



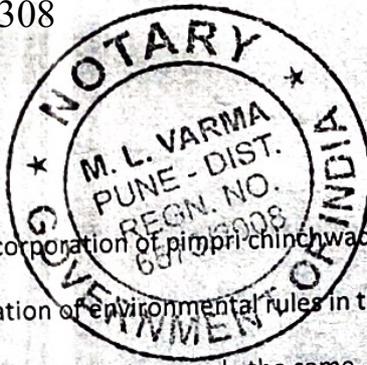
Sign: D.G. WANWARI, Lic.No.: 2201063 (Stamp Vendor) B-Block, 26/10, Pimpri, Pune-411 017



Sub:- Name OF Village/Project -Survey No.257,Near Ambience Hotel,Kalewadi-Kaspte Vasti Link Road,Wakad, Pune-411057

Respected Sir, We Know & accept that the commencement certificate Issue by pimpri chinchwad Municipal Corporation for above said site/location is under condition. That "we/I will not start The work on site till environmental clearance certificate obtained from concern authority".

5 5 NOV 2014



We/i hereby indemnify the municipal corporation of Pimpri-Chinchwad against any risk, cost & danger which may occur due to violation of environmental rules in this regard.

We/I also undertake to take necessary measures to comply the same.

Your Faithfully

MR. Ananda E. Mankar

Owner/P.A.H

Witness - Kamble Datta

Om Sai Residency, Pimple Gurav, Pune-61

Sign-

Witness - Kondalkar Pradip

Gokhale nagar, Pune-16

Sign-



BEFORE ME

M. L. VARMA
 ADVOCATE & NOTARY
 GOVT. OF INDIA
 PUNE-411 034

25 NOV 2014